

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2714
ANSWERED ON:14.03.2016
Dispute between ONGC and RIL
Rajesh Shri M. B.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has received the report of consultant on the dispute between ONGC and RIL over migration of Natural Gas in KG D6;
- (b) whether the report has found that ONGC has suffered loss due to this gas migration; and
- (c) if so, whether the Government has taken any steps or propose to take time bound steps to recover the loss?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN):

(a) Yes, Madam.

(b) The Report has confirmed the continuity of reservoirs and has also quantified the amount of gas migrated from Godawari PML and D1 discovery area of ONGC's KG-DWN-98/2 to RIL's Block of KG-DWN-98/3 since 01.04.2009 to 31.03.2015 and also quantified the amount of gas likely to further migrate from 01.04.2015 to 31.03.2019.

(c) Government has constituted a single-member Committee under the chairmanship of Justice (Retd) A.P. Shah, former Chief Justice of the High Court of Delhi to look into the issue and recommend further course of action
